

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

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Subject: Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

**Government Order No. 2581 -JK(LD) of 2023.**  
**Dated . 20 - 02 - 2023.**

In supersession of all the previous Orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	1. Home Department. 2. J&K Crime Branch 3. All Unlawful Activities (Prevention), Act Appeals/NIA cases 4. Anti Corruption Bureau 5. School Education Department 6. JKBOPEE. 7. Revenue Department (Srinagar, Budgam, Baramulla Districts). 8. All other specially assigned class of cases.
2.	Abdul Rashid Malik, Sr. Additional Advocate General	1. Social Welfare Department. 2. Service Selection Board. 3. Revenue Department (Anantnag, Kupwara and Shopian districts). 4. Power Delopment Department. 5. Jammu and Kashmir Power Deveolpment Corporation.
3.	Asifa Padroo, Additional Advocate General	1. General Administration Department 2. Health and Medical Education Department 3. SKIMS. 4. Revenue Department (Pulwama, and Kulgam districts). 5. Higher Education Department 6. Islamic University of Science & Technology, Awantipora 7. Srinagar Development Authority
4.	Satinder Singh Kala Additional Advocate General	1. Civil Aviation Department 2. J&K Academy of Art, Culture & Languages.

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5.	Alla-Ud-Din Ganai, Additional Advocate General	1. J&K Building & Other Construction Board. 2. Information Department 3. Industries and Commerce Department
6.	Mohammad Rais ud Din Ganaie. Deputy Advocate General	1. Jal Shakti Department 2. Housing and Urban Development Department including Urban Local Bodies. 3. Srinagar Smart City Ltd. 4. ARI and Trainings Department
7.	Mubashir Majid Malik Deputy Advocate General	1. Food, Civil Supplies and Consumer Affairs Department. 2. Disaster Management Relief Rehabilitation & Reconstruction Department. 3. Fixation and Regulation of Fee of Private Schools 4. Hospitality & Protocol Department
8.	Mubeen Wani Deputy Advocate General	1. SIDCO 2. SICOP 3. Floriculture Department including Gardens and Parks. 4. Transport Department 5. J&K Forest Development Corporation 6. Revenue Department (Bandipora and Ganderbal districts). 7. Skill Development Department
9.	Sajjad Ashraf, Government Advocate	1. Forest Department 2. Estates Department 3. Youth Services & Sports Department. 4. J&K Sports Council 5. Drugs & Food Control Organization
10.	Rekha Wangnoo, Government Advocate	1. Sericulture Department 2. Department of Culture 3. Government Press
11.	Illyas Nazir Laway Government Advocate	1. Tourism Department. 2. PW (R&B) Department. 3. J&K Project Construction Corporation 4. J&K Economic Reconstruction Agency 5. Jammu Kashmir Cable Car Corporation 6. Tourism Development Corporation 7. Labour and Employment Department 8. J&K Lake Conservation and Managing Authority. 9. Science and Technology Department
12.	Faheem Nisar Shah, Government Advocate	1. Law, Justice & Parliamentary Affairs 2. Rural Development Department. 3. Horticulture Department 4. Agriculture Production and Farmers Welfare Department. 5. Animal, Sheep Husbandry and

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		Fisheries Department 6. J&K and Ladakh Finance Corporation 7. Cooperative Department
13.	Jehangir Ahmad Dar Government Advocate	1. Election Department 2. Information Technology Department. 3. IMPA 4. Jammu & Kashmir Resident Commissioner, New Delh.
14.	Numan Idrees Malik Government Advocate	1. Custodian Department 2. Architect Organization 3. Chief Town Planner 4. Haj & Auqaf
15.	Furkan Yaqub Sofi Government Advocate	1. Geology & Mining Department 2. J&K Housing Board.
16.	S. Jeetender Singh Government Advocate	1. J&K Agro Industries Department 2. J&K Road Transport Corporation
17.	Zahid Qais Noor Government Advocate	1. Tribal Affairs Department 2. Khadi & Village Board.

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Any other Department/Corporation that has not been assigned here in above to any Law Officer (Government Counsel) shall remain with the learned Advocate General, J&K; and

Mr. Sajad Ashraf, Mr. Illyas Nazir Laway and Mr. Faheem Nisar Shah, Government Advocates shall assist the learned Advocate General in all Arbitration matters and other important matters as may be assigned by the learned Advocate General.

Finance Department including Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

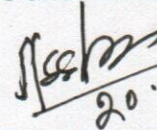
Dated: 20-02-2023.

No: Law-Jud/153/2021-10

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Financial Commissioner(Additional Chief Secretary), Agriculture Production and Farmers Welfare Department
3. Financial Commissioner(Additional Chief Secretary), Home Department.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.

5. All Principal Secretaries to Government.
6. Director General of Police, J&K, Jammu.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
9. All Commissioner/Secretaries to Government.
10. Chief Electoral Officer, J&K, Srinagar.
11. Divisional Commissioner Kashmir.
12. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
13. Registrar, Islamic University of Science and Technology, Awantipora.
14. All concerned Law Officers.
15. Director Information, J&K, Srinagar.
16. Director Archives, Archaeology and Museums, J&K, Srinagar.
17. Director Litigation Kashmir.
18. All Officers of the Department of Law, Justice and Parliamentary Affairs.
19. Private Secretary to Chief Secretary for information of the Chief Secretary.
20. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
21. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
22. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
23. Government Order File.
24. Concerned File.

  
20.02.23

**(Ashish Gupta)**  
Additional Secretary to Government